								xure 7					
			Name of the Corp	orate Debtor: Jaiprakas					nt of CIRP: 3rd June, 2024; List o	f Creditors	as on 24th April 2025		
						ist of Opera	ational Cred	litors (Gove	rnment Dues)			1	
S.no	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contigent claim	Amount	Amount of claim not admitted		Remarks,
		Date of	Amount claimed				Amount			of any			if any
		receipt		admitted	Claim	covered	covered	related		mutual			
						by	by	party?		dues,			
						security	Guarante			that may			
						interest	e			be set-off			
1	Central Depository Services (India)	13-Aug-24	3,14,821.00		-	-	-	No	-	-	3,14,821.00		-
	Limited												
2	Collector (Mining Section) Distt. Rewa	25-Jul-24	37,28,75,650.00	37,28,75,650.00	-	-	-	No	-	-	-		-
3	Employees' State Insurance	07-Nov-24	4,55,337	4,55,337.00	-	-	-	No	-	-	-		-
	Corporation												
4	Employees' State Insurance	24-Jun-24	2,065.00	2,065.00	-	-	-	No	-	-	-		-
	Corporation												
5	Employees' State Insurance	25-Jul-24	777.00	777.00	-	-	-	No	-	-	-		-
	Corporation												
6 7	Yamuna Expressway Industrial	19-Jul-24	47,90,85,79,448.00	10,67,00,00,000.00	-	-	-	No	-	-	-	37,23,85,79,448.00	-
	Development Authority												
	Income Tax Department, Ministry of	25-Jun-24	4,49,36,46,253.00	-	-	-	-	No	1,87,36,00,000.00	-	-	2,62,00,46,253.00	-
	Finance, Govt. of India												
9	The Commissioner of Customs Export	12-Jun-24	87,99,18,312.00	-	-	-	-	No	-	-	-	87,99,18,312.00	-
	mumbai												
	Nominated Authority, Ministry Of	06-Aug-24	4,18,38,00,000.00		-	-	-	No	-	-	4,18,38,00,000.00		-
	Coal, Appointment under section 6 of	-											
	the Coal Mines (Special Provisions)												
	Act. 2015												
.0	NATIONAL SECURITIES DEPOSITORY	13-Jun-24	4,47,428.00	4,47,428.00	-	-	-	No		-			-
	LTD												
1	DY Commissioner of Income Tax	18-Jun-24	2,13,83,040.00		-	-	-	Yes		-		2.13.83.040.00	-
2	Collector (Mining Section) Distt. Satna	06-Jan-25	24,83,05,356.00	24,83,05,356.00	-	-	-	No				1 - 1	-
			,,	,,									
3	BSE Limited	18-Jun-24	2,23,050		-	-	-	No		-		2,23,050	-
.4	Haryana Power Generation	19-Dec-2024	20,44,86,784	i	-		-	No	17,28,69,500	-		3,16,17,284	-
	Corporation Limited ["HPGCL"]	,	.,,			1						-,,	1
5		24-Feb-25	12,70,53,047	12.70.53.047.00		1							
-	Robertsganj Sonbhadra		,,,.	, .,,		1			1			1	1
.6	Uttar Pradesh State Load Dispatch	21-Mar-25	5,07,32,262	4,76,22,333.00		1					31,09,929.00		
-	Centre Ltd	23	5,07,52,202	-,, 0,22,000		1					51,05,525.00	1	1
17		24-Feb-2025	6,34,60,809.00			· .		No		1		6,34,60,809.00	L.
	Limited	2.100 2025	0,54,00,005.00	1		1						0,54,00,805.00	1
	Total			11,46,67,61,993.00					2,04,64,69,500.00		4,18,72,24,750.00	40,85,52,28,196.00	+

Instance
S85556.84.439.00
11.46,67,61.993.00
2.04,64,69,500.00
4.18,72,24,750.00
40,85,52,28,196.00

Notes related to the claims verification process:
1.36,67,61,993.00
11.46,67,61,993.00
2,04,64,69,500.00
4,18,72,24,750.00
40,85,52,28,196.00

I. General Note applicable to the overall claim verification or process:
1.3 a part of the verification or the claims, there are following categories of "verification" to take note of, as laid out below